

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4225**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

CASES REGISTERED UNDER NDPS ACT

4225 SHRI HARIS BEERAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases registered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 across different States and Union Territories and, if so, the year-wise number of such cases during the last five years; and

(b) whether the amendments introduced to the Act in 2014 have been implemented by all States and Union Territories and, if so, the present status of implementation of the said amendments across different States?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2023; State-wise/ UT-wise and year-wise total number of cases registered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2023 is at Annexure-I

(b) The Narcotic Drugs and Psychotropic Substances (Amendment) Act, 2014 has been brought into force across India with effect from 1st May, 2014 vide notification dated 30.04.2014.

State-wise/ UT-wise and year-wise total number of cases registered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2023

SL	State/UT	2019	2020	2021	2022	2023
1	Andhra Pradesh	717	866	1635	1391	1731
2	Arunachal Pradesh	124	132	264	306	264
3	Assam	841	983	2291	2902	3069
4	Bihar	697	964	1469	1823	2126
5	Chhattisgarh	707	875	1123	1155	1286
6	Goa	218	147	121	153	140
7	Gujarat	289	308	461	508	561
8	Haryana	2677	3060	2741	3815	3808
9	Himachal Pradesh	1439	1538	1537	1516	2146
10	Jharkhand	242	415	609	464	537
11	Karnataka	1652	4054	5787	6399	6763
12	Kerala	9245	4968	5695	26619	30697
13	Madhya Pradesh	3432	3155	4068	4811	3820
14	Maharashtra	14158	4714	10087	13830	15610
15	Manipur	338	304	354	518	288
16	Meghalaya	117	76	69	116	189
17	Mizoram	160	97	122	245	264
18	Nagaland	142	115	154	242	357
19	Odisha	980	1179	1642	1891	1841
20	Punjab	11536	6909	9972	12442	11589
21	Rajasthan	2592	2743	2989	3821	4958
22	Sikkim	20	19	52	41	31
23	Tamil Nadu	4329	5403	6852	10385	10126
24	Telangana	464	509	1346	1279	1487
25	Tripura	316	307	357	562	634
26	Uttar Pradesh	10198	10852	10432	11541	9387
27	Uttarakhand	1396	1282	1762	1440	1335
28	West Bengal	1421	1626	1890	1608	1007
	TOTAL STATE(S)	70447	57600	75881	111823	116051
29	A&N Islands	133	55	28	52	77
30	Chandigarh	226	134	89	182	147
31	D&N Haveli and Daman & Diu	0	5	6	11	4
32	Delhi	712	748	566	1179	1325
33	Jammu & Kashmir	1173	1222	1681	1837	2232
34	Ladakh		2	5	8	20
35	Lakshadweep	4	4	3	3	6
36	Puducherry	26	36	72	141	148
	TOTAL UT(S)	2274	2206	2450	3413	3959
	TOTAL (ALL INDIA)	72721	59806	78331	115236	120010

Source: Crime in India (NCRB)
